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Title: Need to construct a Railway Over Bridge at level crossing No. 449 at Rajapalayam town in Tenkasi Parliamentary Constituency, Tamil Nadu.

SHRI P. LINGAM (TENKASI): Rajapalayam town in my Tenkasi constituency with a population of 1.75 lakh people is an industrial town with cotton mills, handloom weaving units, a cement factory at Alangulam and agricultural activities like Mango cultivation. PACR Road is the only road on the East and North side of the town for a stretch of 10 kms. Many dispensaries, hospitals, educational institutions and industrial units and even the railways station are situated on this side of the town. So this road remains to be a main arterial road enabling people to bring essential commodities and to go to their work places while students make use of this passage to go to their educational institutions. There is a level crossing No. 449 on this PACR Road at Kms. 591/900 – 592/0 causing great inconvenience to the commuting public. Patients are not able to reach hospitals in time. Even deaths are caused. People are finding it difficult to reach work places in time when the gates of this level crossing remain closed for long hours. Students too have to bear the brunt. Railway gauge conversion was carried out some three years back. Vehicular traffic towards Kerala, Kollam, Kanyakumari and Tirunelveli pass through this town. As the place is growing still in many respects there is an urgent need for an Railway Over Bridge at that level crossing in the PACR Road.

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...(Interruptions)

SHRI YASHWANT SINHA (HAZARIBAGH): Sir, the working Chairman of the NDA, Mr. Advani, had raised a very important issue about Item No.19 of today's Order of Business and we would like the Government to respond to the issue that has been raised. Let the Government respond.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, in all humility and respect to Mr. Advani as also to other hon. Members I would like to say that when the Government takes a decision whether to introduce some Bill or not, it is not questioned in the House.

MR. CHAIRMAN: The reply is clear.

...(Interruptions)

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